

SPECIAL BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/167(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS SKYRISE INFRASTRUCTURE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physical)

Mr. Rahul Sarkar, Adv. : For Income Tax
Mr. Siddhant Srivastava, Adv.

ORDER

1. Ld. Counsel for the Income Tax present.
2. Report of ROC is awaited.
3. Post this matter on **23/06/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**